

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 281 OF 2015 & IA No. 460 OF 2015 & IA No. 480 OF 2015 & IA
No. 332 OF 2016 & IA No. 387 OF 2016
RP No. 4 OF 2016**

Dated: 18th October, 2019

In the matter of:

**APL No. 281 OF 2015 & IA No. 460 OF 2015 & IA No. 480 OF 2015 & IA
No. 332 OF 2016 & IA No. 387 OF 2016**

Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

RP No. 4 OF 2016

Delhi Transco Limited Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.12.2019**.

Court Master

NR